

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120
104/252/ND/2020

IN THE MATTER OF:

M/s. Income Tax Officer Ward, 19(4), New Delhi

....APPLICANT

Vs.

ROC & Ors. (M/s Picturesque Promoters Pvt. Ltd.)

....RESPONDENT

SECTION

U/s 252

Order delivered on 13.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the IT Department

: Mr. Parth Semwal, Jr. Standing Counsel &
Mr. Zoheb Hossain, Sr. Standing Counsel

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 24.09.2021.



Madhu Narula
Court Officer (Court III)